

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. C.P.(IB)-1244(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Buldana Urban Cooperative Credit Society Ltd
Buldana
V/s.
Yashwant Sugar And Power Private Limited

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Ninad Deshpande a/w Adv Rudresh Kawade for the Financial Creditor and Adv. Monarch Gandhi for the Corporate Debtor are present through VC.
2. Heard arguments on both sides. Parties are directed to file written submissions not exceeding 5 pages within a week.
3. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)